

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:692

ANSWERED ON:08.07.2009

SALE OF MEDICINES MEANT FOR GOVERNMENT HOSPITALS DISPENSARIES

Reddy Shri Magunta Srinivasulu

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether cases have been noticed involving sale of the medicines meant for supply at Government hospitals and dispensaries in the open market;
- (b) if so, the details of such incidents reported during the last three years and the current year;
- (c) the mechanism to monitor the transactions/disposal of medicines; and
- (d) the effective steps taken/proposed to be taken by the Government to prevent recurrence of such incidents?

Answer

THE MINISTER OF HEALTH AND FAMILY WELFARE(SHRI GHULAM NABI AZAD)

(a) to (d): In so far as Central Government Hospitals namely Safdarjand Hospital, Dr. R.M.L. Hospital and LHMC & Associated Hospitals are concerned, no such incidents have been reported.

The medicines are issued by the Stores, against the indent, signed by the designated officers of users departments of above mentioned hospitals.

All medicines received in the store of respective hospitals are physically verified and surprise physical verification are undertaken by the designated officers at regular interval for proper accountability for receipt of medicines and its utilization by the user department. All medicines and drugs are marked " CENTRAL GOVT. SUPPLY NOT TO BE SOLD".